complaints are received, these are forwarded to the University concerned for taking corrective measures and it does not maintain such information centrally. It regularly issues notifications requesting all Institutions to follow the norms of DEC and other Apex bodies on territorial jurisdiction, opening of study centres and non-franchising of study centres for offering programmes through distance mode.

Franchisee study centres of universities

- 2262. DR. RAM PRAKASH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the number of franchisee study centres or sub-study centres being run by each State/private/Deemed to be/Central University in and outside its territorial jurisdiction;
- (b) the details regarding location, year of establishment and the agency running each centre; and
- (c) the details of the fee being charged by the universities for allowing franchisees?
- THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) Distance Education Council (DEC) has reported that no University/Institution is allowed to franchise the Study centres/sub-study centres. The Universities/Institutions have to operate the study centres themselves. Study centres are opened by universities/institutions as per provisions of their Act and Statutes within the territorial jurisdiction defined by DEC.
 - (b) and (c) In view of (a) above, do not arise.

Mushrooming of foreign universities

- 2263. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether with mushrooming of foreign universities there are surplus seats in various universities;
- (b) whether due to less number of candidates these universities are unable to maintain their infrastructure costs and thus are on the verge of closure;
- (c) if so, the reasons for Government allowing foreign universities to operate from residential areas and small houses without infrastructural buildings; etc.;
- (d) whether Government is initiating enquiry to find out nexus between Government officials and foreign universities in allowing them to operate without proper infrastructure; and
- (e) if not, the reasons for not initiating any enquiry on the mushrooming of foreign universities?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) Neither Central Government nor the University Grants Commission (UGC) has given any permission to establish any foreign university in the country. All India Council for Technical Education (AICTE) has issued Regulations for collaboration of technical/professional institutions of India and foreign universities. So far AICTE has permitted only seven such collaborations. UGC has also approved Regulations for academic collaborations between Indian and foreign universities.

(b) to (e) In view of (a) above, do not arise.

Opening of IIIT in Assam

2264. SHRI KUMAR DEEPAK DAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- whether there is a proposal for establishment of an Indian Institute of (a) Information Technology (IIIT) in Assam;
 - (b) if so, whether site for the IIIT in Assam has been selected;
- whether Government would consider the city of Dibrugarh for the said purpose, as the historic township of Dibrugarh has the unique atmosphere for higher education and is well connected with air, rail and road transport and is also situated in lush green environment; and
 - if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Yes, Sir. The Ministry of Human Resource Development has approved the proposal for establishment of an Indian Institute of Information Technology (IIIT) in Assam at Village Bongora (under Chayani Mouza), P.O. Mirza, Distt. Kamrup, Assam.

- (c) No. Sir.
- The concerned State Government as per the approved Scheme provides 50-100 acres of land, free of cost, for establishment of an IIIT in their respective States. In the case of Assam, the State Government of Assam has identified 106 acres of land at Village - Bongora (Under Chayani Mouza), P.O.- Mirza, Distt.-Kamrup, Assam for establishment of the IIIT under the Scheme in the State.

National Teachers' Mission

†2265. SHRI MOTILAL VORA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

whether it is a fact that there is a shortage of 12,60,000 teachers at present and 40 per cent posts of teachers are vacant in higher education;

[†]Original notice of the question was received in Hindi.